

**Government of India**  
**Ministry of Coal**  
**Lok Sabha**  
**Unstarred Question No. 1374**  
**To be answered on 03.03.2016**  
**Generation of Revenue**

**1374. SHRI VENKATESH BABU T.G.:**

Will the Minister of COAL be pleased to state:

- (a) the amount of revenue generated by the Government in the recent past from the coal block auctions;
- (b) whether the Government has recently cancelled the fourth round of coal block auction and if so, the details and reasons therefor including the steps taken to improve the financial health of Public Sector Undertakings (PSUs);
- (c) whether the Government has set up a panel for the development of underground coal gasification in the coal and lignite bearing areas; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY**  
**(SHRI PIYUSH GOYAL)**

(a): The estimated revenue which would accrue to the coal bearing States concerned from the allotment of 43 coal mines and auction of 31 coal mines during the life of mine/lease period is Rs. 1,96,698 Crores and 1,48,276 Crores respectively. The actual revenue generated till January, 2016 only from auction of 31 coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 is Rs. 726,32,97,858/- Crores (provisional).

(b): The fourth tranche of coal blocks auctions for the non-regulated sector was cancelled in view of the prevalent market conditions which included sharp decline in e-auction price of coal from Coal India Limited as well as the international FOB price of non-coking coal among other factors.

Coal India Limited (CIL), the coal mining Public Sector Undertaking under this Ministry has taken following steps for improving its financial health.

1. High capacity open cast mines are being planned with high capacity equipments.
2. Amalgamation of small units to bigger units.
3. Rationalization of manpower.
4. Deployment of Surface Miners where ever feasible, thereby eliminating cost of drilling and blasting.

5. Conversion of underground mines to opencast mines where ever feasible.
6. Hiring of equipments in some of the opencast mines for loading and transportation of coal.
7. Adoption of e- tendering process for contracts.

**Increase in production of Coal during last three years:**

Year	2012-13	2013-14	2014-15
Production (Million Tonne)	452.211	462.422	494.238

**Increase in offtake of Coal during last three years:**

Year	2012-13	2013-14	2014-15
Offtake (Million Tonne)	465.18	471.58	489.38

**Reduction in Manpower:**

Year	31.03.2013	31.03.2014	31.03.2015
Manpower	357926	346638	333097

The details for the annual turnover as well as profit after tax of CIL for the last three years are as follows:

<b>Year</b>	<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>
Turn Over (Rs. Crores)	68302.24	68810.02	72014.62
PAT (Rs. Crores)	17356.36	15111.67	13726.70

(c) & (d): The Government has approved the policy framework for development of Underground Coal Gasification (UCG) for coal and lignite bearing areas and constituted an Inter-ministerial Committee (IMC) for identification of areas for UCG, deciding about blocks to be put to bidding or awarding to Public Sector Undertakings on nomination basis, proposing the mechanism for bidding process and other related matters.

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